

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/2181/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the 10th April, 2018.

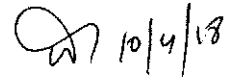
Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2018/1823/Estt., dtd. 07.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 11.04.2018, 12.04.2018 and 17.04.2018 along with station leave permission from the evening of 10.04.2018 till the morning of 18.04.2018 has been granted/~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

